## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB). No. 318/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Arun Kumar Jain	
		-Vs-	
		Maa Tara Industrial Complex Pvt Ltd	
Under Section		9	
		IBC	**************************************
SI.	Name & Designation of Authorized Appearing on behalf of Signature with		
No.	Representa	itive (IN CAPITAL	date
	LE	ETTERS)	

No one appeared from the side of the petitioner.

It appears that vide order dated 8th September, 2017, Shri Sandip Kumar Kejriwal was appointed as Interim Resolution Professional. But till date, no report has been filed by the IRP.

The Interim Resolution Professional is directed to file the progress report within ten days from the date of this order.

List on 25-10-2017 for further orders.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)